

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR NO. 1176 OF 2013

Dated: 25th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Bihar State Power (Holding) Co. Ltd.Appellant (s)

Versus

Bihar Electricity Regulatory Commission & Ors.Respondent (s)

Counsel for the Appellant(s) : Mr. Mohit Kumar Shah

ORDER

Defects are cured. Registry is directed to number the appeal and list
the matter on **12.05.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**